

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 45 OF 2017 &
IA NO. 124, 125 OF 2017**

Dated: 10th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

GAIL (India) Ltd. ...Appellant(s)

Versus

**The Petroleum & Natural Gas Regulatory Board & Anr.
...Respondent(s)**

Counsel for the Appellant(s) : Mr. Vivek Kohli
Ms. Pankhuri Jain
Ms. Aasha Chawla
Mr. Harleen

Counsel for the Respondent(s) : Mr. Sumit Kishore for R.1

ORDER

Issue notice. Mr. Sumit Kishore takes notice on behalf of Respondent No.1. Notice be issued to the other Respondents returnable on 31.03.2017. Dasti, in addition, is permitted.

List the matter on **31.03.2017.**

(B.N. Talukdar)
Technical Member (P&NG)
Ts/vg

(Justice Ranjana P. Desai)
Chairperson